

Pradesh Government 12 saw-machines with a force of 500 to 700 village labourers. If the work of supply of railway sleepers is not entrusted to the State Government of M. P., these labourers would be rendered unemployed. It is, therefore, requested that the Forest Development Corporation Madhya Pradesh may be entrusted with the work of supply of railway sleepers.

[English]

MR. CHAIRMAN: Madam, only the approved text will go on record. You have read out something which you had not submitted.

[Translation]

SHRIMATI SUMITRA MAHAJAN: The text submitted contains many typing mistakes.

MR. SPEAKER: But, what you are speaking is totally different. The approved text submitted by you will go on record.

- (iv) **Need to give environmental clearance to Maheshwar Hydel Project, Madhya Pradesh**

[English]

DR. LAXMINIARAYAN PANDEYA (Mandsaur): Mr. Chairman, sir, the Maheshwar Hydroelectric Project under the Narmada Sagar Complex Project, Madhya Pradesh is the last project within the boundary of the state. Its work is being carried out by the Madhya Pradesh Electricity Board. The Central Power Authority has given its technical and economic approval to this project. The preliminary work has also begun. But the environmental clearance has not been received from the Ministry of Environment and Forests which is causing delay in the work of the project. All the relevant details have however, been furnished to the Ministry by the Madhya Pradesh Electricity Board and the Narmada Development Authority. The work on Sardar Sarovar is going on at good pace. The work of the Maheshwar

Water Project has got to be completed before the water is released in the Sardar Sarovar Dam. So, the work is required to be undertaken soon. Otherwise, the water in the Sardar Sarovar Project may make the work on the Maheshwar Dam not only difficult but impossible and the expenditure will also go up.

It is, therefore, requested that the Central Government may give the environmental clearance soon for this Project.

- (v) **Need to allocate necessary grants for the centres set up for pre-examination coaching to minority and backward classes**

[English]

SHRI E. AHAMED (Manjeri): Central Government have evolved some schemes for the welfare of the minorities and one such scheme is the pre-examination coaching centres for rendering assistance to students belonging to minority and backward classes. There are about two dozen of such centres in the country. These centres have been rendering valuable services to the students and students have also given stipends. But from July, 1991 some of these centres have received neither grant nor stipend eligible to them under the scheme. Many of the students belonging to the minority community who are preparing for various examinations have been put to untold difficulties as a result of which some of the centres are to be defunct. I would request the Central Government that necessary grant and stipend eligible for the centres and students respectively may be allotted.

- (vi) **Need to departmentalize the handling operation of foodgrains in FCI by doing away with present intermediary system**

SHRI SRIBALLAV PANIGRAHI (Deogarh): The long standing demand of the workers of the Food Corporation of India to departmentalise the handling operation of